Note :— 1. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.

All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - II.

2. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the senior most Hon'ble Judge presiding over such Benches.

3. All matters would be listed as per roster. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.

4. Election Petitions under the Representation of People Act would be tried, heard and decided by the Hon'ble Judges, who has been entrusted with such petitions.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 6th April 2017

DIVISION BENCHES

1. Hon'ble The Chief Justice & Hon'ble Mr. Justice Sudhir Singh (Monday, Tuesday & Thursday- Whole Day) (Wednesday & Friday – 1st Half)	**I CWJC –Group-6- Relating to PIL II CWJC- Group-7 Relating to Validity of Acts , Rules & Regulations etc. III CWJC-Group-8- Relating to All Direct and Indirect Taxation etc. IV CWJC-Group-9-32(ii)- (State Taxation Matters) / M. A. (Taxation)— Orders , Admission & Hearing V CWJC-Group-30--LPA (2016 and 2017) VI Referred matters civil and criminal) VII Civil Review (D.B.) —Orders, Admission & Hearing VIII Group- 53--Cr. WJC (D.B.)-- B.C.C. Act— Orders, Admission & Hearing. IX CWJC-Group-23--Company Appeal (D.B.) X CWJC-Group-36--Supreme Court Appeal XI Any other civil matters not assigned to any other D.B.**
2. Hon'ble Mr. Justice Samarendra Pratap Singh& Hon'ble Mr. Justice Arun Kumar	**I. Criminal Appeals (D.B.)--Group-41-- up to years 2012 (Custody matter) -- Orders, Orders on Petitions & Hearing II. Death Reference--Group- 55-- Hearing III. Specially Assigned Matters**
3. Hon'ble Mr. Justice Ajay Kumar Tripathi Hon'ble Justice Smt. Nilu Agrawal	**ICWJC--Group- 30--LPA (upto 2015) -Orders , Admission & Hearing II CWJC-Group-- 11— CAT Matters - Orders, Admission & Hearing. III CWJC-Group-10 - Relating to Judicial Service III. Group –33(i)--MJC-Contempt (D.B.)--Orders, Admission & Hearing IV. Specially Assigned Matters**
4. Hon'ble Mr. Justice Kishore K. Mandal Hon'ble Mr. Justice Sanjay Kumar	**I. Criminal Appeals (D.B.)--Group- 41-- from 2013 (Custody matters)-Orders, Orders On Petitions & Hearing II. Specially Assigned Matters**

5. Hon'ble Mr. Justice Dr. Ravi Ranjan & Hon'ble Mr. Justice Vikash Jain	I. Cr. WJC- Group-23- Including Habeas corpus (D.B.) — Orders, Admission & Hearing. II. Cr. Appeal (D.B.)--Group- 41— Orders, Admission & Hearing. III Original Criminal Misc.(D.B.) IV. M.A. --Group- 32(i) --(Family Court Matters) Orders, Admission & Hearing V. Commercial Appellate Division Matter - Group- 34 VI. Specially Assigned Matters

CIVIL & CRIMINAL SINGLE BENCHES

1.Hon'ble The Chief Justice (Wednesday & Friday)	2nd half— I. Request Case- (Group-35) II. MJC- (Group-33)
2.Hon'ble Mr. Justice Jyoti Saran	I. CWJC- Group-13 Service Matters (other than Education Service) —Orders , Admission & Hearing (2016 to 2017)
3.Hon'ble Mr. Justice Rakesh Kumar	I. CWJC- Group-13 Service Matters (other than Education Service) —Orders , Admission & Hearing (upto 2015) II. MJC- Group-33 (Other than Contempt)— Orders, Admission & Hearing.
4. Hon'ble Mr. Justice Dinesh Kumar Singh	1st half -- I. CWJC- Group-21 Environment related II.CWJC- Group-22 Miscellaneous 2nd half-- III. Group – 45 Criminal Misc. Quashing --Orders, Admission & Hearing.
5. Hon'ble Mr. Justice Mungeshwar Sahoo	I. Group-1 to 5 –(Cer. Appeal, C. Misc., C. Rev., C. Ref, C. Rvn. etc.)Order, Admission and Hearing (upto 2006) II. Group- 29- F.A.– Order & Hearing (upto 2006)
6. Hon'ble Mr. Justice Hemant Kumar Srivastava	I. Group-1 to 5 –(Cer. Appeal, C. Misc., C. Rev., C. Ref, C. Rvn. etc.)Order, Admission and Hearing (From 2007 to 2015) II. Group- 29- F.A.– Order & Hearing (From 2007) III. CWJC- Group-17 IV. Group- 32, 38, 39 & 40 (Test cases)
7. Hon'ble Mr. Justice V. Nath	I. Group-1 to 5 – (Cer. Appeal, C. Misc., C. Rev., C. Ref, C.Rvn. etc.)Order, Admission and Hearing (2016 to 2017) II. Group- 37- Second Appeal
8. Hon'ble Mr. Justice Shivaji Pandey	I. MJC (Contempt) Group – 33 (2015 to 2017) II. CWJC — Group —16(Trade & Commerce) —Orders, Admission & Hearing (2015 to 2017) III. Group — 24 to 27 (Company Matters) — Orders, Admission & Hearing
9. Hon'ble Mr. Justice Ashwani Kumar Singh	1st half -- I. CWJC — Group —15 (Retirement benefit) II. CWJC — Group —20 (Industrial Law) 2nd half --III. Group – 45 Criminal Misc. Quashing --Orders, Admission & Hearing.
10. Hon'ble Mr. Justice Ahsanuddin Amanullah	I. CWJC — Group —18(Municipal, Local bodies etc) II. CWJC- Group-14(Education Service) (upto 2017) -- Orders, Admission & Hearing

11. Hon'ble Mr. Justice Aditya Kumar Trivedi	**I. Group- 42 Criminal Appeal** **II. Group- 43 Criminal Appeal (S.J.) (From 2015)** **--- Orders, Admission & Hearing**
12. Hon'ble Mr. Justice Rajendra Kumar Mishra	**I. Group – 45 Criminal Misc. Quashing** **--- Orders, Admission & Hearing** **II. Group – 46 Criminal Misc. Bail** **--- Orders & Admission**
13. Hon'ble Mr. Justice Chakradhari Sharan Singh	**I. Group – 44 Criminal Appeal U/s 341 Cr. PC** **II. Group – 47 to 52 Criminal Misc. Modification, Restoration, Transfer, C. Bail, Cr. Ref., Cr. Rev. etc.** **III. Group – 57 Govt. Appeal (S.J.)** **IV. Group – 59 SLA** **V. CWJC- Group-12 Education Matters** **VI. CWJC- Group-19 Election Matters** **- Orders, Admission & Hearing**
14. Hon'ble Mr. Justice Prabhat Kumar Jha	**I. Group – 45 Criminal Misc. Quashing** **--- Orders, Admission & Hearing** **II. Group – 46 Criminal Misc. Bail** **--- Orders & Admission**
15. Hon'ble Mr. Justice Jitendra Mohan Sharma	**1st half --I. Group – 46 Criminal Misc. Bail-- Orders & Admission** **2nd half-- II. Group – 45 Criminal Misc. Quashing** **--Orders, Admission & Hearing.**
16. Hon'ble Justice Smt. Anjana Mishra	**I. Group – 33 MJC (Contempt) (upto 2014)** **II. CWJC — Group —16 (Trade-commerce)** **—Orders, Admission & Hearing (upto 2014)**
17. Hon'ble Mr. Justice Sudhir Singh (Wednesday & Friday)	**2nd half-- Group – 46 Criminal Misc. Bail-- Orders & Admission**
18. Hon'ble Mr. Justice Birendra Kumar	**I. Group – 46 Criminal Misc. Bail** **--- Orders & Admission** **II. Group- 54 Cr. WJC** **--- Orders, Admission & Hearing**
19. Hon'ble Mr. Justice Arvind Srivastava	**1st half -- I. Group – 46 Criminal Misc. Bail-- Orders & Admission** **2nd half --II. Group – 45 Criminal Misc. Quashing** **--Orders, Admission & Hearing.**
20. Hon'ble Mr. Justice Vinod Kumar Sinha	**I. Group – 46 Criminal Misc. Bail** **--- Orders & Admission** **II. Group- 43 Criminal Appeal (S.J.) (upto 2014)** **--- Orders, Admission & Hearing**
21. Hon'ble Mr. Justice Sanjay Priya	**1st half -- I. Group – 46 Criminal Misc. Bail-- Orders & Admission** **2nd half -- II. Group – 45 Criminal Misc. Quashing** **--Orders, Admission & Hearing.**

Civil Review Petitions and MJC (Restoration) in Single Judge Matters to be listed as per Tied up of the Bench Concerned / Roster of the subject matter.